

**In the National Company Law Tribunal, Jaipur**

**Item No. 107**

**CP No. (IB)- 103/7/JPR/2019**

**UNDER SECTION 7 OF IBC, 2016**

**In the matter of:**

**Enkay (India) Rubber Co. Pvt. Ltd.**

.....Applicant/Petitioners

**VS.**

**Prayag Polytech Pvt. Ltd.**

.....Respondent

**Order delivered on 12.07.2019**

**CORAM**

**DR. DEEPTI MUKESH,**

**HON'BLE MEMBER (JUDICIAL)**

For Petitioner (s) : G.K. Jain, CA

For Respondent(s) : Sandeep Taneja, Adv.

**ORDER**

Learned counsel for the respondent states that the reply will be filed today. Copy is being served today in the court. The same reply should be taken on record subject to payment of Rs. 5,000/- cost to the applicant. Let the cost be paid within a week and proof of payment be submitted to the registry. Rejoinder be filed in one week thereafter. List the matter on 19.08.2019.

Sd-

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**